

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 16th January, 2018

Time : 10.30 AM

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTIONS				
1.	Original Application No. 26/2017(CZ) (M.A.No.546/17)	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari, Adv. Mr. Rohit Sharma, Adv. Mr. Varun Raj Nair, Adv. Mr. Dharamvir Sharma, Adv.	
2.	Original Application No. 102/2017(CZ) (M.A.No.413/17) (M.A.No.510/17) (M.A.No.511/17) (M.A.No.512/17) (M.A.No.513/17) (M.A.No.514/17) (M.A.No.515/17) (M.A.No.516/17) (M.A.No.517/17) (M.A.No.518/17) (M.A.No.519/17) (M.A.No.520/17) (M.A.No.07/18)	Mousam Deen & Ors. Vs Union of India & 14 Anr.	Mr. Dharamveer Sharma, Adv. for Applicant. Mr. Shafat Rahim, Adv. Mr. Dharamvir Sharma, Adv.	
3.	Original Application No. 65/2016(CZ) (M.A.No.08/18)	Ramzan Sheikh Vs. State of M.P. & 5 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv. Mr. S.K.Verma, Adv. Mr. OmShankarShrivastava Adv. Mr. DharamveerSharma,Adv. Ms. Parul Bhadoria, Adv. Mr. Shushil Taparia, Adv.	
FOR ADMISSION				
4.	Original Application No. 153/2017(CZ)	Govind Sharma Vs State of Rajasthan & Ors.	Mr. Govind Sharma, Applicant in person	
5.	Original Application No. 142/2017(CZ) (M.A.No.506/17)	Savita Rath Vs State of Chhattisgarh & 33 Ors.	Mr. Saurabh Sharma, Adv. for Applicant	
AFTER NOTICE				
6.	Appeal No. 40/2017(CZ) (M.A. No.507/17)	M/s Impact Commercial Pvt. Ltd. Vs State Of M.P. & 2 Ors.	Mr. Vijay Shahani, Adv.	
FOR COMPLETION OF PLEADING				
7.	Original Application No. 195/2014(CZ)	Sanjeev Dutta & Anr. Vs. National Thermal Power Corporation Ltd. & 9 Ors.	Mr. Shaurabh Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Santanoo Saxena, Adv. Mr. Ritwick Dutta, Adv. Mr. Rahul Choudhary, Adv.	

			Mr. Om Shankar Shrivastava Adv. for R-5,6	
8.	Original Application No. 196/2014 (CZ)	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & 8Ors.	Mr. Saurabh Sharma, Adv. Mr. Rahul Choudhary, Adv. Mr.OmShankarShrivastava,Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoriya Adv. Mr. V.K.Choudhary, Adv. Mr. Sachin K. Verma, Adv.	
9.	Original Application No. 92/2017(CZ)	Santosh Bharti Vs Mr. Srinivas Sharma & Ors.	Mr. Dharamvir Sharma, Adv.	
10.	Original Application No. 122/2016(CZ)	Amar Singh Rathour &Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Rishi Raj Saxena, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv. Mr.OmShankarShrivastava, Adv	
11.	Original Application No. 79/2017(CZ)	Balveer Singh Parmar Vs District Mining Officer, Dholpur, (Raj.) & Anr.	Mr. Sandeep Mishra, Adv.	
12.	Original Application No. 85/2017(CZ) (M.A.No.443/17) (M.A.No.469/17)	Gram Panchayat (Reausa) Vs State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari,Adv Mr. Sachin K. Verma, Adv. Mr. Varun Raj Nair, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
13.	Original Application No. 116/2016(CZ)	Nav Yuvak Ajay Ekta Samiti Vs. Hindustan Copper Limited & 2 Ors.	Mr. Ankur Pastor, Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria, Adv. Mr. A.K.Charles, Adv.	
14.	Original Application No. 11/2015 (CZ)	Kishore Samrite <i>(Copper Mining)</i> Vs. M/s Hindustan Copper Ltd. &10 Ors.	Mr. R.S. Verma Adv. Mr. Dharamveer Sharma, Adv. Mr. Om Shankar Shrivastav,Adv Mr. Sachin K. Verma, Adv. Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Ms. Parul Bhadoria Adv. for Mr. Purushaindra KauraAdv. Mr. Shrey Raj Saxena, Adv.	
15.	Original Application No. 27/2016(CZ) (M.A.No.672/16)	Ashok Kumar Bhatnagar Vs. Hindustan Copper Limited & Ors.	Mr. Dharamveer Sharma, Adv. Mr. R.K.Sanghi, Adv. Mr. Sachin K. Verma, Adv. Mr. OmShankarShrivastava,Adv Mr. Yadvendra Yadav, Adv. Mr. V.H.Vaswani, Adv. Mr. Vinod Kumar Maran Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
16.	Original Application No. 91/2015 (CZ)	Bhanwarlal Vs State of Rajasthan & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Yadvendra Yadav, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	

17.	Original Application No. 40/2015(CZ) O.A. No. 664/2017(PB)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors.	Mr. R.G. Mahajan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv.	
18.	Original Application No. 123/2015(CZ)	Study Circle Society Vs. Union of India & Ors.	Ms. Zubia Sajid, Adv. Mr. Asad Ullah Khan, Adv., for Applicant Mr. Hemant Shrivastava, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv. Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Ravi P.Goyal, Adv. Mr. Shikhar chand Godha, Adv. Mr. Pulkit Godha, Adv. Mr. Vivek Agarwal, Adv.	
19.	Original Application No. 07/2016(CZ)	Ramesh Agrawal Vs. Chhatisgarh Environment Conservation Board & Ors.	Mr. Saurabh Sharma, Adv. Mr. Hemant Shrivastava, Adv. Mr. Shrey raj Saxena, Adv. Mr. Pulkit Godha, Adv.	

Note : Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

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